

Seventeenth Loksabha

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Title: Regarding BPCL disinvestment.

**SHRI HIBI EDEN (ERNAKULAM):** The in principle decision to disinvest 53.29% stake held by the Government in BPCL along with management control for about USD 10 billion is detrimental to the national interest and foundational strategic imperatives envisaged through the establishment of the PSU. With an asset spread of Rupees eight lakh crore, Gross Revenue from operations for 2018-19 at Rs. 3,37,622.53 crore and registering a profit of Rs. 13,000 crore besides being the torchbearer of social justice, in terms of employment opportunities to the SC/ST/OBC/Minorities & disadvantaged groups and primary source of access to affordable energy resources to target beneficiaries of PAHAL (DBTL), I urge upon the Union Government to revoke the decision to disinvest the BPCL forthwith and ensure the Maharatna public sector's survival for the benefit of the nation.